

Council of Social Science Research (ICSSR) was entrusted with the assessment of the implementation of MsDP in 20 States/UTs.

The scholarship schemes are reviewed regularly through Video Conferencing, interaction with the State Governments at regular intervals and field visits by the ministry officials. Besides these reviews, the Online Scholarship Monitoring System was launched and implemented for the Merit-cum-Means Scholarship Scheme in 2010-11 and has now been extended to the Post-Matric, Scholarship Scheme in 2012-13.

The performances of MAEF and NMDFC are monitored by the Ministry through regular quarterly review meetings. The computerization for online processing of applications for scholarships and grants-in-aid to NGOs has been implemented in MAEF as a result of reviews conducted by the Ministry while a meeting was convened with heads of other social sector companies recently to evolve a common concessional rate of interest and income limit for beneficiaries, based on review of the schemes of NMDFC.

Evaluation studies are also carried out by third parties to assess the impact of the schemes. The NMDFC had got an Impact Evaluation Study of its Schemes during 2012-13 through National Institute for Entrepreneurship and Small Business Development (NIESBUD) under Ministry of Micro, Small and Medium Enterprise, Government of India. The major observations of the study are :—

- (i) Beneficiaries covered under NMDFC schemes were almost in proportion to their population percentage.
- (ii) About 40% of the beneficiaries were found to have crossed the Double the Poverty Line after availing loan under NMDFC scheme.
- (iii) Around 12% beneficiaries were able to provide at least one more employment opportunity (wage-employment).
- (iv) Average recovery level from beneficiaries was of the order of 35%.

These findings have now been factored in the restructuring proposal of NMDFC.

Investigation on coal allocation

*93. SHRI ARVIND KUMAR SINGH : Will the Minister of COAL be pleased to state:

(a) whether the files relating to Rs. 1.86 lakh crore coalgate investigation have not been handed over to the Central Bureau of Investigation (CBI), so far;

- (b) if so, the details thereof;
- (c) the reasons for delay in handling over the files to CBI;
- (d) whether Government would inquire into the allegations and fix responsibility in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons thereof?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) to (f) The Central Bureau of investigation (CBI) has registered 3 Preliminary Enquiry cases regarding alleged irregularities in allocation of coal blocks relating to allocation of coal blocks to private companies during the period 2006-09, relating to allocation of coal blocks to private companies during the period 1993-2004 and relating to allocation of coal blocks to Government companies.

The CBI after registering the PEs has since requisitioned files/documents/applications/feedback forms/agenda forms etc. in original from the Ministry of Coal. So far more than 700 files/folders/applications forms/agenda booklets/feedback form booklets etc. in original, have been handed over to the CBI for investigation. Further about 40 more files are kept ready for handing over to the CBI. Some of the old files/documents primarily pertaining to applications received prior to 2004 are not readily available in the Ministry. Efforts are made to make them available by writing to Coal India Limited/Central Mine Planning and Design Institute Limited (CMPDI) and the Ministry of Steel. As such there is no delay in handing over the available files.

PDS quota for Uttarakhand

*94. SHRI MAHENDRA SINGH MAHRA : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quota of wheat, rice, sugar and kerosene earmarked for Uttarakhand under the Public Distribution System (PDS);
- (b) whether the Ministry is aware of the fact that the State is not being supplied the above items, as per the quota earmarked for it; and
- (c) the steps taken by the Ministry to ensure timely supply of food items to the State?